



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.01.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 16.10.2025 were not taken up. The next date of Hearing in the matters is **26.02.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b> Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Vishal Gehrana  Akhil Anand Sudhir Sharma Amit Bhandari Seno Nizar Sanjeev Kumar Abhishek Kisku	Anushree Kapadia Gaurav Mathur-R1 Ashim Sood-R2 Deepak Khosla- Intervenor Amit Bhandari  Anushree Kapadia Gaurav Mathur-R1 Sandeep Singh-R1 Ruby Singh Ahuja-R2
2.	Comp. App. (AT) (Ins) No. 1043 of 2020			

By order of Hon'ble Chairperson  
 -Sd/-  
 Registrar (I/c)